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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

CP 352/2004

OA 347/2004

New Delhi, this the 29th day of October, 2004

Hon'ble Mr. Justice M.A. Khan, Vice-Chairman (J)
 Hon'ble Mr. S. K. Malhotra, Member (A)

Shri Manjunath R. Chavan

I.F.S. (Probationer)

Major,

C/o Course Director

Sri Sandeep Sundriyal

Indira Gandhi National Forest Academy,
 Dehradun – 248006.

...Petitioner

(By Advocate Shri Rajesh Mohali)

Versus

1. Dr. Prodipto Ghosh
 Secretary,
 Ministry of Environment and Forests,
 Government of India,
 Paryavaran Bhawan,
 C.G.O. Complex, Lodhi Road,
 New Delhi – 110 003.

2. G. Devanani,
 Under Secretary
 Ministry of Environment and Forests,
 Government of India,
 Paryavaran Bhawan,
 C.G.O. Complex, Lodhi Road,
 New Delhi – 110 003.

...Respondents

(By Advocate Shri Nasir Ahmed)

O R D E R (ORAL)

By Hon'ble Mr. Justice M.A. Khan:

1. Learned counsel for the respondents has submitted that the reply has been filed on 27.10.2004. It is also submitted on behalf of the respondents that the order dated 11-2-2004 passed by this Tribunal in OA 247/2004 has been duly complied with and the representation of the applicant has been decided by a speaking order dated 11-10-2004. He has produced a copy of the reply and he

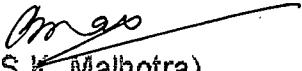
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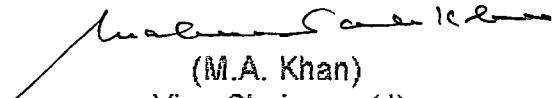
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has pointed out to the Annexure R-1 which is the speaking order passed by the respondents.

2. Learned counsel for the applicant has submitted that since the order has been complied with, the application may not be proceeded further. Nothing survives in this case to proceed further in this matter. Accordingly CP is dismissed and notice is discharged.


(S.K. Malhotra)
Member (A)


(M.A. Khan)
Vice-Chairman (J)

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